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IN THE CENTRAL ADMINISTRATIVE TRIBUNAL, HYDERABAD BENCH
AT HYDERABAD.

..

D.A.No.283/1999.

Date of decision: 24-2-1999.

Between:

N.Rajpal. .. Applicant.

and

1. The General Manager, South Central Railway, Rail Nilayam, Secunderabad.
2. The Divisional Railway Manager, Hyderabad Division, Secunderabad.
3. The Divisional Electrical Engineer, Constfuction, S.C.Railway, Secunderabad

4. K.Srinivasa Rao. .. Respondents.

Counsel for the Applicant: Sri S.Ramakrishna Rao.

Counsel for the R_espondents: Sri V.Rajeswara Rao.

CORUM:

Hon'ble Sri R.Rangarajan, Member (A)

Hon'ble Sri B.S.Jai Parameshwar, Member (J)

JUDGMENT.

(by Hon'ble Sri R.Rangarajan, Member (A)).

Heard Sri S.Ramakrishna Rao for the Applicant
and Sri V.Rajeswara Rao for the respondents.

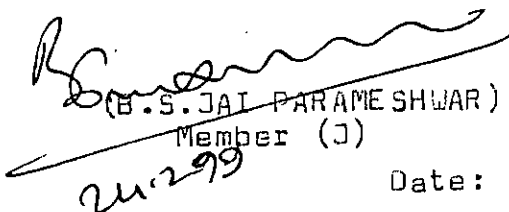
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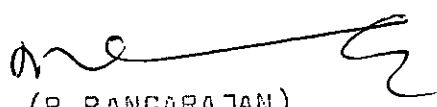
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This O.A., is filed to set aside the impugned Order No. YP/121/Admn/Elec./Vol.III dated 17.2.1999 (Annexure A-I Page 10 to the O.A.) by which the applicant was reverted from the post of Ad hoc senior clerk to Junior Clerk and for consequential direction to continue the applicant to work as Senior Clerk as the applicant has been continuously working as senior clerk for the last 4 years, even by creating supernumerary post for the applicant as his juniors cannot supersede him even under out of turn promotion by virtue of his seniority with all the consequential benefits.

Today when the O.A., was taken up for hearing, the learned counsel for the respondents produced letter No.YP/121/Admn/Sr.Clerk/Elec. dated 22.2.1999 which has been taken on file, wherein it is stated that the impugned orders of reversion dated 17.2.1999 are kept in abeyance until further orders.

In view of the above, the learned counsel for both sides submit that this O.A., has become infructuous. The O.A., is disposed of as infructuous. However, the applicant is at liberty to move the Tribunal if he is aggrieved by any reversion orders issued later. No costs.


(B.S. JAI PARAMESHWAR)
Member (J)


(R. RANGARAJAN)
Member (A)

Date: 24-2-1999.

Dictated in open Court.